THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong 22nd November, 2021.

NO.HCM.II/123/Pt/2015/Estt./138 :The High Court of Meghalaya is pleased to declare the following days to be observed as holidays in respect of all Subordinate Criminal Courts during the year 2022.

SI.No	Holidays	Dates	Days	Number of Days
1	New Year's Day	1st January	Saturday	1 day
2	Republic Day	26th January	Wednesday	1 day
3	Dol Jatra (Holi)	18th March	Friday	1 day
4	Ram Navami	10 th April	Sunday	1 day
5 6	Mahavir Jayanti	14 th April	Thursday	1 day
	Good Friday	15 th April	Friday	1 day
7	Shad Suk Mynsiem	Date to be notified		1 day
8	ld-Ul-Ftr	3 rd May	Tuesday	1 day
9	Buddha Purnima	16 th May	Monday	1 day
10	Thomas Jones Day	22 nd June	Wednesday	1 day
11	ld-Ul-Zuha	10 th July	Sunday	1 day
12	U Tirot Singh Day	17 th July	Sunday	1 day
13	Behdeinkhlam	Date to be notified		1 day
14	Muharram	9 th August	Tuesday	1 day
15	Independence Day	15 th August	Monday	1 day
16	Janmasthami	19th August	Friday	1 day
17	Unitarian Day	18th September	Sunday	1 day
18	Mahatma Gandhi's Birthday	2 nd October	Sunday	1 day
19	Dussehra (Durga Puja)	3 rd to 5 th October	Monday to Wednesday	3 days
20	Milad-Un-Nabi or Id-e Milad	9 th October	Sunday	1 day
21	Deepawali	24th October	Monday	1 day
22	Guru Nanak's Birthday	8 th November	Tuesday	1 day
23	Nongkrem Dance	Date to be notified		1 day
24	Wangala Dance	Date to be notified	-1890-140-141	1 day
25	Seng Kut Snem	23 rd November	Wednesday	1 day
26	Pa Togan N. Sangma	12 th December	Monday	1 day
27	Death Anniversary of "U Soso Tham"	18 th December	Sunday	1 day
28	Christmas Holiday	23, 24 th & 25 th December	Friday, Saturday & Sunday	3 days
29	"U Kiang Nongbah Day"	30 th December	Friday	1 day

Note: -

- In addition to the aforesaid holidays all Courts shall remain closed on such days as are observed as Local Holidays in Executive Offices and also on days which are observed as Public Holidays under Section 25 of the Negotiable Instrument Act, 1881 (XXV of 1881).
- 2. If any of the festival does not fall on the date notified above, necessary notification changing the date will be issued in due course of time.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/Pt/2015/Estt./138-A

Dated, Shillong 22nd November, 2021.

Copy to: -

- 1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya (Acting), Shillong for His Lordship's kind information.
- 2. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for His Lordship's kind information.
- 3. The PS to the Advocate General of Meghalaya, Shillong.
- 4. The Registrar (Judicial Service), High Court of Meghalaya, Shillong.
- 5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for favour of information.
- 6. The Director, Meghalaya State Judicial Academy, Shillong.
- 7. All District & Sessions Judges, Meghalaya for favour of information.
- 8. The Joint Registrar (Listing) cum-OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of information.
- 9. All Joint Registrars/Deputy Registrars/Assistant Registrars, High Court of Meghalaya, Shillong for favour of information.
- 10. The Central Project coordinator, High Court of Meghalaya, Shillong
- 11. The Chief Librarian, High Court of Meghalaya, Shillong.
- 12. Central Government Standing Council, Shillong for favour of information.
- 13. Assistant Solicitor General, Shillong for favour of information.
- 14. The Translators, High Court of Meghalaya, Shillong.
- 15. The Protocol Officer, High Court of Meghalaya, Shillong.
- 16. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
- 17. All Superintendents, High Court of Meghalaya, Shillong.
- 18. All Court Masters, High Court of Meghalaya, Shillong.
- 19. All Court Officers, High Court of Meghalaya, Shillong.
- 20. The President/Secretary, Meghalaya High Court Bar Association, Shillong.
- 21. The President/Secretary, Shillong Bar Association, Shillong.
- 22. Notice Board.
- 23. Office file.

3469

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